



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar / Jammu

Notification
Srinagar the 4th of September, 2018

SRO 365. - In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Sh. Sushil Kesar, KAS, Sub Divisional Magistrate Dharmari, Reasi to be the Executive Magistrate of the First Class who shall exercise all the powers of an Executive Magistrate of the First Class within territorial jurisdiction of Dharmari Reasi.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,

NO: LD (P) 2007/Reasi District

Dated: 04 -09-2018.

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate, Reasi, This is with reference to his letter No. DM//Rsi/1911 dated 27-08-2018.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
- ✓ 6. SRO Section, Department of L, J& PA (w.7.s.c).


4/9
(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,
Department of LJ&PA
